## Declaration of Assets and Liabilities

I, KUNDAN KUMAR RAM son/daughter/wife of LAXMAN RAM 22 years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDANT (FARASH) 310 (10 (M/s) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*: Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be Mgiven) Dependant-3 Dependant-1 Dependant-2 Self Spouse Sr. Description Etc. Name Name(S) Name Name No. Cash (1) 10,000 (ii) Deposits In Banks, Financial Institutions And Non-Banking Financial Companies (iii) Bonds, Debentures and Shares in companies Other financial institutions. NSS, Postal Savings, LIC Policies, etc Motor Vehicles (v) (details of make, etc.) (vi) Jewellery (give details of weight and

> Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

value)

(vii)

Other assets,

such as values of claims / interests

\* Dependent here means a person substantially dependent on the income of the employee.

Kundan Kunas san

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			din man	ANT EXPRESS	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	And the second s		1		Extent The
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					200 mm
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		The state of the s	5		
(v)	Others (such as interest in property)	1-				-

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		100000
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Kundan Kunjad som 12/02/21

	(d) dues to departments dealing with telephones		
(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, If any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DWEPR5663H	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed,]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

## Personal Detail

GPF/CPF/PRAN No. Gender	:-	111105365648 MALE WIF)
Date of Birth	:-	10051999 (DD/MM/YYY
Class/Group	:-	[A/B/C)
Cadre	;-	BIHAR VIDHA CABHA (PATNA) (Full Name e.g. B.A.SBihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

WEST, CHAMPARAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 14 and an Komon Tos

Name of Employee: KUNDAN...KUMAR RAM

Place: P.A.T.N.A.

Date: 12./02/202/

Designation: OFFICE ATTENDARKT (FARASH).

Department: BIHAR VIDHAN SADHA (PATNA).

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Kundan Kunarras

12/02/21